

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.3448
TO BE ANSWERED ON THE 1ST JANUARY, 2019

PRADHAN MANTRI KRISHI SINCHAYEE YOJANA

3448. SHRI VIRENDER KASHYAP:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has planned to double the income of farmers by 2022 and if so, the details thereof and the manner in which it will be achieved;
- (b) whether Prime Minister Krishi Sinchayee Yojana (PMKSY) is part of this scheme to double farmers' income; and
- (c) if so, the details of the budget disbursed so far under PMKSY since the inception of the scheme, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): The Government has set a target of doubling of farmers' income by the year 2022. For the said purpose, the Government had constituted an Inter-Ministerial Committee under the Chairmanship of Chief Executive Officer, National Rainfed Area Authority, Department of Agriculture, Cooperation and Farmers Welfare to examine issues relating to doubling of farmers' income and recommend strategies.

The committee has identified seven sources of income growth viz, improvement in crop and livestock productivity; resource use efficiency or savings in the cost of production; increase in the cropping intensity; diversification towards high value crops; improvement in real prices received by farmers; and shift from farm to non-farm occupations. The committee is also looking into the investments in and for agriculture e.g. increasing public investments for agriculture, i.e. in rural roads, rural electricity, irrigation; the need for policy support to enable investments by corporate sector in agriculture.

Several initiatives have already been taken among each of the above mentioned strategies which, inter-alia, include:

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- (i) Initiating market reforms through the State Governments.
- (ii) Encouraging contract farming through the State Governments by promulgating of Model Contract Farming Act.
- (iii) Up gradation of Gramin Haats to work as centers of aggregation and for direct purchase of agricultural commodities from the farmers.
- (iv) Launch of eNAM initiative to provide farmers an electronic online trading platform.
- (v) Implementation of flagship scheme of distribution of Soil Health Cards to farmers so that the use of fertilizers can be optimized.
- (vi) "Per drop more crop" initiative under which drip/sprinkler irrigation is being encouraged for optimal utilization of water.
- (vii) "Paramparagat Krishi Vikas Yojana (PKVY)" under which organic farming is being promoted.
- (viii) With a view to provide better insurance coverage to crops for risk mitigation, Government has launched a crop insurance scheme namely Pradhan Mantri Fasal Bima Yojana (PMFBY) from Kharif 2016 season. This scheme provides insurance cover for all stages of the crop cycle including post-harvest risks in specified instances.
- (ix) Under "Har Medh Par Ped", agro forestry is being promoted. With the amendment of Indian Forest Act, 1947 Bamboo grown outside forest area has been removed from the definition of trees and a mission have been launched to promote bamboo plantation.
- (x) Giving a major boost for the farmers income, the Government has approved the increase in the Minimum Support Price (MSPs) for all Kharif & Rabi crops for 2018-19 season at a level of at least 150 percent of the cost of production.
- (xi) Giving a major boost to the pro-farmer initiatives, the Government has approved a new Umbrella Scheme 'Pradhan Mantri Annadata Aay Sanrakshan Abhiyan(PM-AASHA)'. The Scheme is aimed at ensuring remunerative prices to the farmers for their produce as announced in the Union Budget for 2018. This is an unprecedented step taken by Govt. of India to protect the farmers' income which is expected to go a long way towards the welfare of farmers.
- (xii) Bee keeping has been promoted under Mission for Integrated Development of Horticulture (MIDH) to increase the productivity of crops through pollination and increase the honey production as an additional source of income of farmers.
- (xiii) Rashtriya Gokul Mission to enhance milk production and productivity of bovines and to make milk production more remunerative to the farmers.
- (xiv) National Livestock Mission to increase productivity and genetic improvement of livestock.
- (xv) Foreseeing high potential in fisheries sector, a Blue Revolution with multi dimensional activities mainly focusing on fisheries production, both inland and marine is being implemented.

(b) & (c): Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched on 1st July, 2015 with the motto of 'Har Khet Ko Paani' for providing end-to end solutions in irrigation supply chain, viz. water sources, distribution network and farm level applications. PMKSY not only focuses on creating sources for assured irrigation, but also creating protective irrigation by harnessing rain water at micro level through 'Jal Sanchay' and 'Jal Sinchan'. Main components / works under PMKSY are as under:

- i) **Accelerated Irrigation Benefits Programme (AIBP)** implemented by Ministry of Water Resources, River Development & Ganga Rejuvenation.
- ii) **PMKSY (Her Khet Ko Pani)** including Command Area Development & Water Management (CADWM), Surface-Minor irrigation (SMI) and Repair, Renovation & Restoration (RRR) of water bodies and being implemented by Ministry of Water Resources, River Development & Ganga Rejuvenation.
- iii) **PMKSY (Per Drop More Crop)** implemented by Department of Agriculture, Cooperation and Farmers' Welfare, Ministry of Agriculture & Farmers Welfare.
- iv) **PMKSY(Watershed)** implemented by Department of Land Recourses, Ministry of Rural Development.

State-wise details of Central Assistance released under PMKSY is at **Annexure I, II and III.**

ANNEXURE-I

Lok Sabha UnStarred Q.No. 3448 for 01.01.2019 regarding "Pradhan Mantri Krishi Sinchayee Yojana"

Funds released/sanctioned under PMKSY during 2015-16 to 2018-19 (so far)
(Components implemented by Ministry of Water Resources, River Development & Ganga Rejuvenation)

States	MoWR, RD & GR* Rs. in crore			
	2015-16	2016-17	2017-18	2018-19
Andhra Pradesh	-	7.46	15.23	67.36
Arunachal Pradesh	45.53	20.52	10.26	-
Assam	271.65	87.86	375.77	391.97
Bihar	55.62	12.64	55.08	58.495
Chhattisgarh	32.77	13.29	29.03	9.93
Goa	-	-	-	-
Gujarat	482.72	1643.52	2100.96	739.71
Haryana	77.39	-	-	-
HP	1.67	1.13	49.28	57.96
J&K	146.01	-	114.05	6.23
Jharkhand	281.62	145.75	305.10	-
Karnataka	269.25	166.90	474.76	-
Kerala	1.93	-	-	-
Madhya Pradesh	292.51	377.94	284.06	52.14
Maharashtra	312.59	395.05	395.85	219.4
Manipur	210.30	147.0	47.65	21.93
Meghalaya	72.99	-	47.10	31.50
Mizoram	1.98	-	8.25	-
Nagaland	61.45	18.50	9.25	4.62
Odisha	286.50	492.93	526.28	72.88
Punjab	156.97	52.42	-	-
Rajasthan	194.65	45.89	233.65	7.43
Sikkim	4.34	-	9.00	16.61
Tamil Nadu	38.49	-	-	7.028
Telangana	157.38	545.45	83.14	4.86
Tripura	-	-	-	-
Uttar Pradesh	648.38	135.63	65.60	261.15
Uttarakhand	121.37	-	32.40	28.79
West Bengal	7.56	-	-	-
Others	-	-	-	-
Total	4233.64	4309.83	5271.75	2059.996

*In addition to above, Central Assistance of Rs. 600 cr., Rs. 2514 cr., Rs. 2000 cr. and 1400 cr. was released to Polavaram project of Andhra Pradesh during 2015-16, 2016-17, 2017-18 & 2018-19 (so far) respectively. Further, NABARD has released Rs. 3334 cr., and Rs. 4825.72 cr. in respect of State share during 2016-17 & 2017-18 respectively.

ANNEXURE-II

Lok Sabha UnStarred Q.No. 3448 for 01.01.2019 regarding "Pradhan Mantri Krishi Sinchayee Yojana"

Funds release under PMKSY (2015-16 to 2018-19) as on 27.12.2018

(Components implemented by Department of Agriculture, Cooperation & Farmers Welfare)

S. No.	State	2015-16	2016-17	2017-18	2018-19	Total
1	Andhra Pradesh	206.47	308.69	517.1	360	1392.26
2	Bihar	28.6	21.6	12.5	27.91	90.61
3	Chhattisgarh	20.3	44.8	55	20	140.1
4	Goa	0.3	0.8	0	1.2	2.3
5	Gujarat	213.05	274	300	272.5	1059.55
6	Haryana	34.97	27	14.01	23.96	99.94
7	Himachal Pradesh	7.6	8.5	19.25	18	53.35
8	Jharkhand	14.97	30.7	25	10	80.67
9	Jammu & Kashmir	4.87	5.4	3	7.8	21.07
10	Karnataka	213.12	229	385	143	970.12
11	Kerala	8.53	0	25	4	37.53
12	Madhya Pradesh	161.74	121.1	150	100	532.84
13	Maharashtra	107.26	305.7	362.5	360	1135.46
14	Odisha	28.7	39.7	48	42.01	158.41
15	Punjab	43	1.18	0	0	44.18
16	Rajasthan	142.84	129	107.5	144	523.34
17	Tamil Nadu	129.78	143.5	369.55	177	819.83
18	Telangana	111.32	189	257	122	679.32
19	Uttarakhand	9.6	15	27.2	25.8	77.6
20	Uttar Pradesh	37.51	41.4	55	69	202.91
21	West Bengal	4.8	19.9	31	24	79.7
22	Arunachal Pradesh	2.6	2	8.3	12.5	25.4
23	Assam	5.03	11	3	0	19.03
24	Manipur	2.76	3.6	7.5	20	33.86
25	Meghalaya	1.43	0	3.3	12	16.73
26	Mizoram	3.27	8.1	12.3	13.9	37.57
27	Nagaland	2.34	4.5	11.8	17.5	36.14
28	Sikkim	4.86	5.4	4	35.19	49.45
29	Tripura	1.55	0	3.75	15	20.3
30	A&N Island	0.2	0	0.5	0	0.7
31	Puducherry	2.03	0	0	0	2.03
32	HQ	1.33	0.67	1.43	2.08	5.51
	Grand Total	1556.73	1991.24	2819.49	2080.35	8447.81

ANNEXURE-III

Lok Sabha UnStarred Q.No. 3448 for 01.01.2019 regarding "Pradhan Mantri Krishi Sinchayee Yojana"
State-wise details of funds (Central Share) released under PMKSY (2015-16 to 2018-19) for the ongoing projects sanctioned upto 2014-15 (under IWMP) as on 30.11.2018
(Components implemented by Department of Land Resources)

Rs. in crore		
Sl. No.	State	Funds Released
1.	Andhra Pradesh	460.39
2.	Arunachal Pradesh	69.91
3.	Assam	110.09
4.	Bihar	78.55
5.	Chhattisgarh	120.9
6.	Gujarat	387.24
7.	Haryana	30.67
8.	Himachal Pradesh	106.27
9.	Jammu & Kashmir	100.35
10.	Jharkhand	66.51
11.	Karnataka	547.48
12.	Kerala	67.51
13.	Madhya Pradesh	511.73
14.	Maharashtra	716.16
15.	Manipur	48.266
16.	Meghalaya	38.51
17.	Mizoram	61.69
18.	Nagaland	143.02
19.	Odisha	312.14
20.	Punjab	15.913
21.	Rajasthan	822.34
22.	Sikkim	7.7
23.	Tamil Nadu	256.11
24.	Telangana	166.84
25.	Tripura	76.37
26.	Uttarakhand	58.78
27.	Uttar Pradesh	197.31
28.	West Bengal	75.41
	Grand Total	5654.16
